

SLP(C)No. 18784-18785 OF 2003
ITEM No.MM(2)

Court No. 2

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A.Nos.7-8/2004 in Petition(s) for Special Leave to Appeal (Civil)
No.18784-18785/2003

M/S. M. PRATAP REDDY AND SONS AND ANR.

Petitioner (s)

VERSUS

SAMALA RAJA MALLAIAH AND ORS.

Respondent (s)

(With Appln(s). for extension of time)

Date : 30/07/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)Mr. S. Wasim A. Qadri, Adv.
Mr. Mohd. Saeed, Adv.

Mr. Lakshmi Raman Singh,Adv.

For Respondent (s)

Ms. Neeru Vaid,Adv.

UPON hearing counsel the Court made the following
O R D E R

Taken on board.

IAS are rejected.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER